

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 435 of 1996

Thursday, this the 17th day of October, 1996

CORAM

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

1. K.C. Jose,
S/o Ipe Cherian,
Junior Telecom Officer,
Central Telephone Exchange,
Kozhikode.
Residing at Kattankottil House,
Paroppady, Vengeri PO, Kozhikode. .. Applicant

By Advocate Mr. MR Rajendran nair

Versus

1. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum.
2. The Chairman,
Telecom Commission,
New Delhi.
3. Union of India represented by
Secretary to Government,
Ministry of Communication,
New Delhi. .. Respondents

By Advocate Mr. MA Shafik for SCGSC

The application having been heard on 17th October 1996,
the Tribunal on the same day delivered the following:

ORDER

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

When the case came up for hearing learned Standing
Counsel for respondents submitted that the Rules have
been amended by Gazette Notification dated 23-7-1996 and
that regular promotions will be made in accordance with

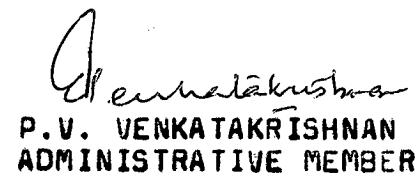
the amended Rules. We record the submission of Standing Counsel and direct respondents that promotions in terms of the new Recruitment Rules will be effected within four months of today.

2. Application is disposed of as aforesaid. Parties will suffer their costs.

Dated the 17th October, 1996



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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